

**THE HIGH COURT OF MEGHALAYA**

**COP(C)No.18 of 2013**

Shri Vungzamuan Valte, son of Shri V Siamthang,  
resident of Leki Cottage, Jingkieng, Nongthymmail,  
Shillong, Meghalaya

..... **Petitioner**

**-Versus-**

1. Shri Sumit Bose, Secretary to the Government of  
India, Department of Revenue, New Delhi.

2. Shri PK Mahanta, Under Secretary (AD-V),  
Government of India, Ministry of Finance, Department  
of Revenue, Central Board of Excise and Customs, 6<sup>th</sup>  
Floor, HUDCO Vishala Building, Bhikaji Cama Place,  
New Delhi-110066.

..... **Respondents**

Shri HS Thangkhiew, Sr. Advocate, assisted by Shri N  
Mozika, Advocate, present for the petitioner.

Mrs T Yangi, Advocate, present for respondent.

Date of Order 13<sup>th</sup> June, 2014.

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE SR SEN

**O R D E R**

**Oral : Hon'ble Chief Justice, Prafulla C Pant.**

Heard.

2. By means of this application moved under  
Section 12 of Contempt of Courts Act, 1971, the writ  
petitioner/applicant has complained disobedience of

judgment and order dated 11.12.2012, passed in WP(C) No. 214(SH) of 2012.

3. By said order, the respondent authorities were required to consider the promotion of the writ petitioner/applicant Vungzamuan Valte to the post of Commissioner, Central Excise/ Customs.

4. The respondent No. 2 has filed affidavit stating that steps for promotion have been taken and the matter was submitted to the Appointment Cabinet Committee for promotion of the writ petitioner/applicant.

5. Learned counsel for the writ petitioner/applicant admitted and submitted that meanwhile vide order dated 04.06.2014, the writ petitioner/applicant has been promoted and posted as Commissioner (Appeal) Lucknow.

6. In the above circumstances, there does not appear to be any wilful disobedience on the part of the respondents. Accordingly, this contempt petition is dismissed. Notices issued against the respondents stand discharged.

JUDGE  
(Hon'ble Mr Justice SR Sen)

(Prafulla C Pant)  
CHIEF JUSTICE

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13.06.2014